

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:334
ANSWERED ON:06.08.2013
COMPENSATION FOR CAPF PERSONNEL
Singh Shri Ijyaraj ;Sinh Dr. Sanjay

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Central Armed Police Forces (CAPF) Personnel killed while performing their duty during each of the last three years and the current year, force-wise and rank-wise;
- (b) whether the Government has received complaints with regard to non-payment of claims/compensation to the family members of the deceased personnel;
- (c) if so, the details of such complaints received during the said period, force-wise and rank-wise; and
- (d) the reasons for non-payment of the said claims and the time by which such claims are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

- (a): Table showing number of Central Armed Police Forces (CAPFs) Personnel killed while performing their duty during each of the last three years and the current year, force-wise and rank wise is enclosed as Annexure.
- (b) & (c): No such complaint has come to the notice of the Government or has been received through the CAPFs.
- (d): 04 cases of Central Reserve Police Force (CRPF) are held up due to non receipt of required documents from "Next of Kin", i.e. Succession /Guardianship Certificate" from the Court of Law. These cases are being monitored by the CRPF regularly and claims will be settled immediately on receipt of Succession/Guardianship Certificate from the "Next of Kin".